

NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD
(For insertion in the Gujarat Government Gazette, Part-I, Central section)

No.C.2101/2024

Pursuant to the Order passed by the Honourable the Chief Justice, **Tuesday, May 07, 2024** is declared as a Public holiday for the High Court and its offices as well as for the District Judiciary in the State and its offices, on account of General Election to Lok Sabha and by election of five Assembly Constituencies Namely (1) 26-Vijapur (2) 108-Khambhat (3) 136-Vaghodiya (4) 85-Manavadar and (5) 83-Porbandar in Gujarat.

HIGH COURT OF GUJARAT
SOLA, AHMEDABAD – 380 060.

By Order of the Hon'ble the Chief Justice


(MOOLCHAND TYAGI)
REGISTRAR GENERAL

DATE: APRIL 19, 2024

No. C. 2101/2024

Copy forwarded with compliments, for information to:-

1. The Advocate General, High Court of Gujarat, Ahmedabad (by letter)
2. The Additional Advocate General, High Court of Gujarat, Ahmedabad (by letter)
3. The Additional Solicitor General of India, High Court of Gujarat, Ahmedabad (by letter)
4. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (by letter).
5. The President, Gujarat High Court Advocates' Association, Ahmedabad (by letter).
6. The Vice President, Gujarat High Court Advocates' Association, Ahmedabad (by letter).
7. The Secretary, Gujarat High Court Advocates' Association, Ahmedabad (by letter).
8. The Chairman, Bar Council of Gujarat, Ahmedabad (by letter)
9. The Vice Chairman, Bar Council of Gujarat, Ahmedabad (by letter)
10. The Secretary, Bar Council of Gujarat, Ahmedabad (by letter)
11. The Principal Judge, City Civil Court, Ahmedabad. (by E-mail)
12. The Principal District Judge, _____ (by E-mail)
13. The Principal Judge, Family Court, _____ (by E-mail)
14. The Chief Judge, Small Causes Court, Ahmedabad. (by E-mail)

15. The Chief Metropolitan Magistrate, Ahmedabad. (by E-mail)
16. The President, Industrial Court, Ahmedabad. (by E-mail)
17. The Manager, Government Central Press, Gandhinagar, for publication in the next issue of the Gujarat Government Gazette.

HIGH COURT OF GUJARAT
SOLA, AHMEDABAD - 380 060.

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(MOOLCHAND TYAGI)
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